

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.2358
TO BE ANSWERED ON 14.12.2015**

Dress Code for Pre-Medical Test

2358. SHRI B. SENGUTTUVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is aware that the Central Board of Secondary Education has issued a new dress code for the students taking All India Pre-Medical Test held on 25th July, 2015 in order to prevent copying and cheating at the examinations and if so, the details thereof;

(b) whether the Government is aware that the CBSE Circular mandates that the students are forbidden from wearing anything other than a half-sleeved T-shirt or kurta, trousers and flip-flops during the examination; and

(c) whether such practices are likely to increase conflict with the established religious customs, beliefs and infringe the constitutional guarantee of freedom of religion and if so, the steps taken by the Government to monitor such situations?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c): Central Board of Secondary Education (CBSE) had suggested a dress code for candidates appearing in All India Pre-Medical Test (AIPMT) examination held on July 25, 2015. The dress code was suggested to ensure fair conduct of AIPMT examinations. CBSE received representations with regard to suggested dress code. However, Hon'ble Supreme Court of India, in its order dated 24.07.2015 in WP(C) No.486/2015 and 487/2015 upheld the decision of CBSE regarding the dress code.
